COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 940 OF 2018 IN DFR NO. 1601 OF 2018 & IA NO. 1330 OF 2018

Dated: 26th Sepember, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Company of Karnataka Ltd. & Ors. Appellant(s)

Versus

Southern Regional Load Despatch Center & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Darpan K.M.

Counsel for the Respondent(s) : ---

ORDER

(IA No. 940 of 2018 - Condonation of delay in filing Appeal)

To give one more opportunity to the Respondents, though served, unrepresented, list the matter on <u>09.10.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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